



NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(1)

C.P No. 1417/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Siddharth Infra Tech Pvt. Ltd
V/s
Sudhir Buildtech Pvt. Ltd.

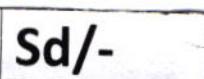
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr. S. N. Jain	PCS for Respondent	
2	CS RITESH MAHADAN	PCS for Applicant	

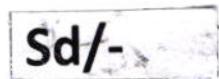
ORDER

CP No. 1417/I&BP/NCLT/MB/MAH/2017

On seeing the Memo for adjournment filed by both the parties, stating that
the matter is likely to be settled amicably between them, the case is adjourned to
4.1.2018 as requested.



V. NALLASENAPATHY
Member (Technical)



M. K. SHRAWAT
Member (Judicial)